

ITEM NO.47

COURT NO.11

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) Nos.24895-24896/2013

(Arising out of impugned final judgment and order dated 15/10/2012 in FA No. 639/1996 15/10/2012 in FA No. 638/1996 passed by the High Court of Bombay at Nagpur)

BHIKULAL KEDARMAL GOENKA

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA AND ANR

Respondent(s)

(with appln. (s) for substitution for bringing on record lrs. of deceased petitioner and office report)

Date : 06/05/2016 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Petitioner(s) Mr. V. A. Mohta, Sr. Adv.
Mr. Kumar Parimal, Adv.
Mr. Devansh A. Mohta, Adv.
Mr. Nilakanta Nayak, Adv.
Mr. P. V. Yogeswaran, Adv.

For Respondent(s) Mr. Nishant Ramakantrao Katneshwarkar, Adv.
Ms. Deepa Kulkarni, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Applications for substitution are allowed.

Post on 28.7.2016 for final disposal.

(Rajni Mukhi)
SR. P.A.

(Renu Diwan)
COURT MASTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) Nos.24895-24896/2013

(Arising out of impugned final judgment and order dated 15/10/2012 in FA No. 639/1996 15/10/2012 in FA No. 638/1996 passed by the High Court of Bombay at Nagpur)

BHIKULAL KEDARMAL GOENKA

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA AND ANR

Respondent(s)

(with appln. (s) for substitution for bringing on record lrs. of deceased petitioner and office report)

Date : 06/05/2016 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Petitioner(s) Mr. V. A. Mohta, Sr. Adv.
Mr. Kumar Parimal, Adv.
Mr. Devansh A. Mohta, Adv.
Mr. Nilakanta Nayak, Adv.
Mr. P. V. Yogeswaran, Adv.For Respondent(s) Mr. Nishant Ramakantrao Katneshwarkar, Adv.
Ms. Deepa Kulkarni, Adv.UPON hearing the counsel the Court made the following
O R D E R

Applications for substitution are allowed.

Post on 28.7.2014 for final disposal.

(Rajni Mukhi)
SR. P.A.(Renu Diwan)
COURT MASTER